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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISION BENCH**  
**CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

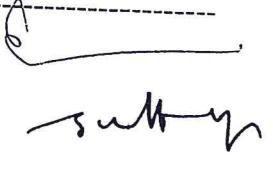
APPLICATION NUMBER : \_\_\_\_\_

PETITION NUMBER : TCP/2/2016

NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another

NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
R1	R, 11, 13, 14	V CHANDRASEKARAN	
R11	1.	V.K. Sathianamby	
R12 to R15		SREERAM S. JAI	

R. G. SATHIANAMBY  
(For Adminstrator/Officer)

Two Petitioners

Abhishek

**ORDER**

Counsel for petitioner present and stated that the amended petition has filed and provided a copy of the same to the other side. Counsel for the Administrator present and stated that he has already filed a counter. The copy of the counter is now only furnished to the other side. Counsels representing R2 to R5 and R10, R11 to R13 are present. The matter is adjourned at request for hearing submissions by both the sides. Put up on 08.03.2018.

-sd-  
(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)